

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:189
ANSWERED ON:14.12.2004
BASIC AMENITIES FOR URBAN POORS
Mahtab Shri Bhartruhari

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether a large section of the urban poor live in unhygienic conditions because of inadequate housing shelters and basic amenities;
- (b) if so, the number of urban poor living in such conditions, state-wise; and
- (c) the steps being taken to provide them shelter and gainful employment?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.189 FOR 14.12.2004 REGARDING BASIC AMENITIES FOR URBAN POORS.

(a) and (b): Yes, Sir. State-wise details of the estimated slum population, as per Town & Country Planning Organisation (TCPO), for the year 2001 are given in Annexure-I.

(c): Government launched a Centrally Sponsored Scheme called Valmiki Ambedkar Awas Yojana (VAMBAY) on 2.12.2001, with a view to ameliorating the conditions of the urban slum dwellers living below poverty line who do not possess adequate shelter. The scheme has the primary objective to facilitate the construction and upgradation of the dwelling units for the slum dwellers and to provide health and enabling urban environment through community toilets under Nirmal Bharat Abhiyan, a component of the scheme. Cumulatively, till 31st October, 2004, Central subsidy of Rs.546.66 crore has been released to the States/UTs covering 2.53 lakhs dwelling units and 30,273 community toilet seats. Details of cumulative financial and physical achievement under the scheme are at Annexure-II.

Government launched a Centrally Sponsored Scheme called Swarna Jayanti Sahari Rozagar Yojana (SJSRY), on 1.12.1997, which seeks to provide gainful employment to the urban unemployed or underemployed poor through encouraging the setting up of self-employment ventures or provision of wage employment by utilizing their labour for construction of socially and economically useful assets. Cumulatively, till 31st October,2004, funds amounting to Rs.1,254 crore (including unspent balances from earlier urban poverty alleviation programmes) have been released to the States/UTs. Under the scheme, a total of 6.57 lakh micro enterprises have been set up, 6.61 lakh persons have been trained, and 5.20 crore mandays of work has been generated. State-wise. details of physical achievements under SJSRY are at Annexure-III.

Government launched an Additional Central Assistance Scheme called National Slum Development Programme (NSDP) in August, 1996, with a view to ameliorating the conditions of the urban slum dwellers for improvement of the environment and upgradation of the physical amenities and infrastructure, including upgradation of shelter. Cumulatively, till 30th November, 2004, funds amounting to Rs.2,486 crore have been released to the States/UTs covering 3.88 crore beneficiaries in 67,491 slum pockets in 2547 towns.

ANNEXURE

URBAN SLUM POPULATION

Sl.No.	Name of the State/UT	Estimated Slum Population (in lakhs)#	% of slum population
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1	ANDHRA PRADESH	60.166	9.73%
2	ARUNACHAL PRADESH	0.375	0.06%
3	ASSAM	5.826	0.94%
4	BIHAR	26.683	4.30%
5	CHHATTISGARH	7.548	1.22%
6	GOA	1.141	0.18%

7	GUJARAT	34.388	5.66%
8	HARYANA	10.067	1.63%
9	HIMACHAL PRADESH	1.614	0.26%
10	JAMMU & KASHMIR	7.783	1.26%
11	JHARKHAND	8.861	1.43%
12	KARNATAKA	17.761	2.87%
13	KERALA	16.462	2.66%
14	MADHYA PRADESH	20.406	3.30%
15	MAHARASHTRA	107.367	17.37%
16	MANIPUR	1.132	0.18%
17	MEGHALAYA	1.161	0.19%
18	MIZORAM	1.156	0.18%
19	NAGALAND	0.609	0.10%
20	ORISSA	11.207	1.81%
21	PUNJAB	18.936	3.06%
22	RAJASTHAN	32.661	5.28%
23	SIKKIM	0.123	0.02%
24	TAMIL NADU	43.685	7.05%
25	TRIPURA	0.893	0.14%
26	UTTARANCHAL	3.856	0.62%
27	UTTAR PRADESH	73.243	11.85%
28	WEST BENGAL	65.78	10.64%
29	A&N ISLANDS	0.512	0.08%
30	CHANDIGARH	2.133	0.35%
31	D&N HAVELI	0.039	0.01%
32	DAMAN & DIU	0.139	0.02%
33	DELHI	32.566	5.27%
34	PONDICHERRY	2.128	0.34%
35	LAKSHADWEEP	0.072	0.01%

Total 618.258 100.00%

As per the Town & Country Planning Organisation(TCPO) estimate for the year 2001

ANNEXURE-II

STATE-WISE CUMULATIVE FINANCIAL & PHYSICAL ACHIEVEMENT UNDER VAMBAVAs ON 31.10.2004

Sl. State/UT GOI subsidy No. of No. of
No. released Dwelling Toilet
Rs. in lakhs Units covered seats
(as on
31.10.04)

1	ANDHRAPRADESH	12709.330	53895	392
2	ARUNACHAL PRADESH	0.000	0	0
3	AssAM	0.000	0	0
4	BIHAR	10.000	50	0
5	CHHATTISGARH	964.400	4360	462
6	GOA	0.000	0	0
7	GUJARAT	3473.000	20312	1460
8	HARYANA	652.600	3263	0
9	HIMACHAL PRADESH	0.000	0	0
10	JAMMU & KASHMIR	224.770	999	0
11	JHARKHAND	718.800	3504	90
12	KARNATAKA	6826.700	25290	5880
13	KERALA	3956.850	19784	0
14	MADHYA PRADESH	1390.750	5881	170
15	MAHARASHTRA	8651.225	33284	5507
16	MANIPUR	199.795	888	0
17	MEGHALAYA	0.000	0	0
18	MIZORAM	0.000	0	0
19	NAGALAND	181.350	806	0
20	ORISSA	107.600	538	0
21	PUNJAB	0.000	0	0
22	RAJASTHAN	1240.000	5700	0
23	SIKKIM	0.000	0	0
24	TAMIL NADU	6091.500	44520	14880
25	TRIPURA	374.628	1665	0
26	UTTARANCHAL	401.350	1979	100
27	UTTAR PRADESH	3451.330	16091	0

28 WEST BENGAL	2010.860	8328	1212
29 A&N ISLANDS	0.000	0	0
30 CHANDIGARH	0.000	0	0
31 D&N HAVELI	0.000	0	0
32 DAMAN & DIU	0.000	0	0
33 DELHI	50.000	167	0
34 PONDICHERRY	110.700	678	120
35 LAKSHADWEEP	0.000	0	0

Total 53797.538 261882 30273

Funds released und 868.600 1165 0
demonstration projects
MIS, dissemination of
information, training
of staff etc.

Grand Total 54666.138 253047 30273

ANNEXURE-III

STATEMENT SHOWING STATE-WISE CUMULATIVE PHYSICAL ACHIEVEMENT UNDER DIFFERENT COMPONENTS OF SWARNA JAYANTISHAHARI ROJGAR YOJANA (SJSRY)

(AS ON 31.10.2004)

Sl.No.	Name of the State	Urban Self Employment Programme (USEP) work generated under Urban	No. of beneficiaries assisted under USEP DWCUAs	No. of Women Trained (in lakhs)	No. of Persons employed under Wage Programme (UWEP)	No. of mandays of employment
1.	ANOHRA PRADESH	79756	41080	25839	82.63	
2.	ARUNACHAL PD.	414	39	211	7.80	
3.	ASSAM	5448	195	4993	5.11	
4.	BIHAR	590	0	629	24.81	
5.	CHHHATTISGARH	5941	138	5955	3.73	
6.	GOA	291	30	711	1.41	
7.	GUJARAT	25395	39	45715	21.61	
8.	HARYANA	11901	2041	13633	2.28	
9.	HIMACHAL PD.	1462	237	2633	6.05	
10.	J & K	9254	240	12917	0.82	
11.	JHARKHAND	0	0	0	N.R.	
12.	KARNATAKA	30833	8917	134450	71.70	
13.	KERALA	13791	12306	28656	1.95	
14.	MADHYA PD.	86725	6833	71115	26.65	
15.	MAHARASHTRA	60406	4958	118897	32.73	
16.	MANIPUR	0	0	39	2.36	
17.	MEGHAYALA	1710	1	1345	1.83	

18.	MIZORAM	296	0	958	2.06
19.	NAGALAND	1357	1120	1970	1.57
20.	ORISSA	18062	10219	17252	22.98
21.	PUNJAB	8142	220	11610	4.98
22.	RAJASTHAN	35997	741	13942	22.16
23.	SIKKIM	413	0	1131	8.9`3
24.	TAMIL NADU	23789	7240	11932	64.14
25.	TRIPURA	3408	740	7030	3.5
26.	UTTARANCHAL	659	110	202	0.15
27.	UTTAR PD.	112948	7618	63266	56.18
28.	WEST BENGAL	9560	330	57819	33.78
29.	A&N ISLANDS	23	0	0	2.91
30.	CHANDIGARH	177	22	1510	NOT APPLICABLE
31.	D&N HAVELI`	61	0	219	0.94
32.	DAMAN & DIU	88	0	0	0.0
33.	DELHI	131	0	1545	NOT APPLICABLE
34.	PONDICHERRY	1037	169	3280	0.80

TOTAL 550647 106309 661464 519.80